

ORDER SHEET

O.A / MA / RA / CP NO. 1488 OF 2004Applicant/s Ghaushyam Respdts. U.O.S. Govt.Advocate for Applicant/s G.S.D. Mishra Advocate for Respondent/s K.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>16</u>
<u>Registrar</u> <u>15/4/09</u> Seen office Report. NO CA has been filed NO CA filed within three weeks. RA if any filed one week thereafter. List for completion Reading on 18/5/09. REGISTRAR 15/4/09 List O.A./C.C.P./R.A. before Hon'ble Bench for Adm./F.O./F.H. On 18/5/09 along with Comprehensive report. Registrar	<u>18.5.2009</u> <u>Hon. Mr. Ashok S. Karamadi, J.M.</u> There is no representation on behalf of the applicant, even in the revised call. I do not find any justification to adjourn the case. Accordingly, the OA is dismissed in default and for non-prosecution. <u>J.M.</u>	